



2026:AHC:28652

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1066 of 2026

Smt. Lihaja Begum

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajesh Kumar, Shyam Singh
Counsel for Respondent(s)	:	Anand Mohan Rai, C.S.C., Hari Narayan Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by the counsel for the petitioner to dismiss the present petition as not pressed with liberty to the petitioner to file a fresh petition.
2. Prayer is allowed.
3. Accordingly, the writ petition is dismissed as not pressed with liberty as prayed.
4. Certified copy of order which is appended along-with the petition, office is directed to return the same to the learned counsel for the petitioner, after keeping the photocopy of the same.

(Prakash Padia,J.)

February 10, 2026

Swati